

DIVISION BENCH  
COURT - II

**O-224**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/10(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	<b>BIRLA GTM ENTREPOSE PRIVATE LIMITED</b>
UNDER SECTION	<b>SUB-SECTION (1) OF SECTION 66.</b>

**Appearance (via video conferencing/physically)**

Mr. Pranay Agarwal, Adv. ] For the Applicant  
Ms. Ankita Baid, Adv. ]  
Ms. Sweta Mazumdar, Adv. ]

**ORDER**

1. Ld. Counsel for the Applicant present.
2. Registry is directed to issue notice to the Respondent to be present on the next date of hearing by way of speed post and by e-mail and place the tracking information report on record.
3. List the matter on **10.07.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**